CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 221/2002 in OA 893/2002

NEW DELHI, THIS THE 27TH DAY OF MAY, 2002

HON'BLE DR. A.VEDAVALLI, MEMBER (JUDL.) HON'BLE SH. GOVINDAN S.TAMPI, MEMBER (ADMNV.)

G.P.Bhatia Gr.IV of Central Labour Service III-A-65, Rachna, Single Storey, Vaishali Distt. Ghaziabad - 201 010.

(Applicant in person)

VERSUS

- 1. Sh. Vinod Vaish, IAS
 Secretary
 Ministry of Labour
 Rafi Marg, New Delhi 110 001.
- 2. Mrs. Padma Balasubramaniam Joint Secretary Ministry of Labour Rafi Marg, New Delhi - 1.

...Respondents

...Applicant

ORDER (ORAL)

BY DR. A. YEDAVALLI,

Shri G.P.Bhatia, applicant, seeks permission to withdraw the CP with liberty to file a fresh OA.

2. Permission granted. CP 221/2002 is dismissed as withdrawn. The applicant is given liberty to file a fresh OA, if so advised, in accordance with law.

(GOVINDAN S.TAMPI)

MEMBER (A)

(DR. A.VEDAVALLI)
MEMBER (J)

/vksn/